



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.11.2024

### NOTICE

Please take notice that the following matter listed “**For Judgment**” pronouncement in the Court – II on 28.11.2024 will not be taken up. The next date of pronouncement will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1536 of 2023	Mrs. Rita Kedia Vs. Ashika Global Securities Pvt. Ltd. & Anr.	Abhinav Agrawal	Sandeep Kr. Mahapatra Sugam Kr. Jha-R1 Sumesh Dhawan Vatsala Kak

By order of Hon'ble Chairperson

-Sd/-

Registrar